

RAJASTHAN HIGH COURT

No.PA/RG/Misc./2024

Date: 07.06.2024

NOTIFICATION

In furtherance of Notification no.PA/RG/Misc./2024 dated 18.05.2024, it is hereby clarified that the Civil Matters means the matters which are registered in Civil Category out of three categories i.e. Civil, Criminal & Writs. All type of SB Writ Petitions including writ petitions arising out of the orders of civil court and other like matters will not be covered by the above notification.

By Order


REGISTRAR GENERAL

No.RHCB/Reg-CPC/2024/598

Date: 07.06.2024

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court
3. The Registrar General, Rajasthan High Court
4. Advocate General, Rajasthan
5. Addl. Solicitor General, Rajasthan
6. The Chairman, Bar Council of Rajasthan
7. President, Rajasthan High Court Advocates' Association, Jodhpur
8. President, Rajasthan High Court Lawyers' Association, Jodhpur
9. President, Rajasthan High Court Bar Association, Jaipur
10. The Registrar (Vig.)/(Admn.)/ (Rules)/ (Class-I & II)/(Exam.)/ OSD/ OSD (F&I)/ (CPC)/ (Judicial), Rajasthan High Court Jodhpur/ Jaipur Bench and Registrar HQ at New Delhi
11. Member Secretary, Rajasthan State Legal Services Authority
12. The Director, Rajasthan State Judicial Academy, Jodhpur
13. All Deputy Registrars, Rajasthan High Court Jodhpur/ Jaipur Bench
14. Sr. Director (IT)/ Sr. Technical Director, Rajasthan High Court Jaipur Bench/ Jodhpur for uploading this notification on the website of Rajasthan High Court
15. Notice Board


REGISTRAR GENERAL